

Statement*State-wise details of the target and actual procurement of wheat*

(In lakh tons)

States/UT	RMS 2016-17 (CY 2015-16)	
	Procurement Target	Actual Procurement
Punjab	110	103.83
Haryana	65	66.63
Uttar Pradesh	35	5.74
Uttarakhand	1	0.01
Madhya Pradesh	68	38.31
Gujarat	0.85	0.01
Rajasthan	18	6.21
Bihar	7	0.00
Chandigarh	0	0.07
West Bengal	0.15	0.00
TOTAL	305	220.81

CY-Crop Year

As per data reported on 09/05/2016

Source: Control Room, DFPD

Distress sale of onion

2323. SHRI SANJAY RAUT: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government's attention has been drawn towards onion prices falling suddenly in various wholesale markets and some farmers have sold their onion upto 30 paise per kilogram in Madhya Pradesh's Neemuch mandi in the month of April, 2016, if so, the details there of and Government's reaction thereto; and

(b) the details of steps taken or proposed to be taken by Government to prevent such distress sale of onion by ensuring remunerative price to the farmers?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) The requisite information is given in Statement-I (See below).

(b) The requisite information is given in Statement-II.

Statement-I

*Details of Wholesale Price of onion in various mandi's including
Neemuch, MP during April, 2016*

Market/Mandi Name	(in ₹ per quintal)	
	Minimum	Maximum
Agra (UP)	697	1020
Ahmedabad (GUJ)	482	902
Alwar (RAJ)	650	1000
Bangalore	200	1102
Chennai	1195	1471
Delhi	448	1061
Indore (MP)	125	789
Jaipur	550	845
Kolkata	943	1188
Lasalgaon (MS)	365	889
Mumbai	723	1023
Pimpalgaon (MS)	574	963
Neemuch (MP)	103	464

Source: National Horticulture Research and Development Foundation.

Statement-II

Measures taken by the Government to prevent distress sale on onion and ensuring remunerative prices to the farmers

1. MEP of Onion has been withdrawn to incentivize export of onion so that onion growers may get remunerative prices for their produce.
2. On the issue of distress sale of onions by farmers, an assessment of feasibility of initiating procurement operations including storage facility/infrastructure was undertaken.
3. Assistance is provided for development of infrastructure for post-harvest management and marketing such as storages, wholesale markets, rural primary market, Kissan Mandies, etc.

4. Facilitating direct marketing, contract farming, setting up of private markets, farmer consumer markets and e-markets.
5. Implementing Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities including onion, under which losses, if any, are shared between the Central Government and the State Government concerned on 50:50 basis. National Agricultural Cooperative Marketing Federation of India Limited (NAFED) is a Central Agency implementing MIS operations of agricultural commodities including onion.
6. Providing market information to farmers on prices and arrivals of agricultural commodities in regulated markets on AGMARKNET portal to enable the farmers to get better remunerative prices.
7. To boost exports, recently a new scheme has been launched namely "Merchandize Exports from India (MEIS)" under Foreign Trade Policy 2015-20, wherein the exporters/ farmers are incentivized for export of their goods/products including onion to specified markets.
8. Government has taken a decision to procure of 15000 MT of onion by SFAC and NAFED for market intervention during lean period.

Supply of foodgrains for poor families

2324. SHRI BASAWARAJ PATIL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the actual cost incurred on making foodgrains available to the poor families;
- (b) the number of families getting this benefit and the amount spent by Central Government on this scheme;
- (c) whether distribution system is showing any disinterest among the people; and
- (d) whether any survey has been made in this regard, if so, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) to (d) The States/Union Territories (UTs) are allocated food grains at subsidized prices for distribution to identified beneficiaries under Targeted Public Distribution Scheme (TPDS) and the National Food Security Act, 2013 (NFSA) as well as under other welfare schemes. Difference between Economic Cost and Central Issue Price (CIP) at which foodgrains are made available to States/UTs is released as food subsidy. During the year 2015-16, an expenditure of ₹ 1,34,919 crore was incurred on food subsidy.